

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4564 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Prudent Arc Ltd. Vs. Prasar Metal Engineering Pvt. Ltd.	Udit Chauhan
2.	I.A. No. 4565 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Arpit R Singhvi
3.	I.A. No. 4566 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Mukesh Sumermal Sanghvi, Sole Proprietor of Silicon Metal Industries Vs. R D Engineers (India) Pvt. Ltd.	Akash Chatterjee
4.	I.A. No. 4567 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Indian Bank Vs. Metenere Ltd. Through RP & Anr.	Anant Gautam
5.	I.A. No. 4568 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Saurabh Premprakash Chugh Vs. Sunil Kumar Kabra & Ors.	Dhiren R Dave
6.	I.A. No. 4569 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Rama Traders, Through Proprietor: Raju Mansukhlal Ruparelia Vs. Rocket Engineering Corporation Pvt. Ltd.	Vishesh Kalra
7.	I.A. No. 4586 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Pankaj Dayal Vs. Neeraj Arora & Ors.	Raj Vardhan

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order
-sd/-
Assistant Registrar**